

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 31st May, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018 & M.A. No. 874/2018) (PH)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Dept. Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv.
2.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
3.	Execution Application No. 19/2018 IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Advs. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF

4.	Original Application No. 244/2018 (Earlier O.A. No.79/2018)	Varun Sheokand Vs. State of Haryana & Ors.	Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5
5.	Original Application No. 252/2018 (Earlier O. A. No. 108/2017 (THC) (WZ))	Hiraman Garate Vs. State of Maharashtra & Ors.	Ms. Sadiya Rohma Khan & Mr. Zaman Ali, Adv. for Applicant
6.	Original Application No. 386/2018 (Earlier O.A. No.70/2016 & Earlier O.A. No.35/2013)	Parminder Singh & Ors. Vs. Punjab Pollution Control Board & Ors.	Status Report filed by Mr. Naginder Benipal, Adv. for PPCB
FOR ADMISSION			
7.	Original Application No. 378/2018	M/s Tube Investments of India Limited Vs. Telangana State Pollution Control Board & Ors.	Mr. S. Aravindh & Mr. R. Saravanan, Adv. for Applicant
8.	Original Application No. 380/2018	Park Avenue Plot Holders Welfare Society & Anr. Vs. Union of India & Ors.	Mr. Raman Yadav, Adv. for Applicant
9.	Original Application No. 382/2018 (M.A. No. 873/2018)	Hemant Kumar Rajoria Vs. Union of India & Ors.	Mr. R. S. Mehta & Mr. J. P. Gurjar, Adv. for Applicant
10.	M.A. No. 856/2018 IN Original Application No. 110/2014 (CZ)	Sukhram Baghel Vs. State of M.P. & Ors.	Mr. Ayush Dev Bajpai, Adv. for Applicant
11.	M.A. No. 869/2018 IN Original Application No. 253/2018	Vikash Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant in M.A.
FOR COMPLETION OF PLEADINGS			
12.	Execution Application No. 48/2017 IN O. A. No. 386/2017	Rear Admiral A P Revi IN (Retd) Vs. Delhi Jal Board & Ors.	Mr. Achoth Payyan Revi, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for PWD Ms. Sakshi Popli, Adv. for DJB Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
13.	Original Application No. 419/2017	Devender Kumar & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. V. C. Shukla, Nitesh Ranjan & Piyush Singh, Adv. for Applicant Mr. Ravindra Kumar, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Sanjay Kumar, Adv. for R-5 to 16 Dr. Sandeep Singh, Adv. for State of UP Mr. J. J. Sarkar, Adv. for NOIDA
14.	Original Application No. 681/2017	Gauri Maulekhi Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Priyanka Bangari, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-1 Mr. R. N. Singh, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. R.H.A. Sikander, Adv. for R-4 Mr. Mehmood Pracha, Adv. Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Naginder Benipal, Adv. for PPCB

15.	Original Application No. 823/2017	Vinit Kumar Vs. M/s Sir Shadilal Distillery & Chemical Works Pvt. Ltd. & Ors.	Mr. Vaibhav Sharma, Adv. for Applicant Mr. Arun Kathpalia, Sr. Adv. with Mr. Abhay Chattopadhyay, Adv. for R-1 Ms. Pushpila Bisht, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. R. N. Singh, Adv. for R-4 Mr. B. V. Niren, Adv. for CGSC Ms. Deep Shikha Bharati, Adv. for State of U.P. Mr. Mukul Singh, Adv. for MoEF Mr. S. K. Bhattacharya, Adv.
16.	Original Application No. 35/2018	Dr. Tej Singh Hada Vs. Union of India & Ors.	Mr. S. C. Sagar, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 & 5 Mr. Sharmila Upadhyay, Adv. for CPCB Ms. Sakshi Popli, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Balraj Singh, Adv. for SDMC
17.	Original Application No. 48/2018 (M.A. No. 110/2018)	Sita Ram Gupta Vs. State of U.P. & Ors.	Mr. Himanshu Gupta, Adv. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Verma, Adv. Mr. Veera Kaul Singh, Adv. for R-3 & 4
18.	Appeal No. 50/2018 (M.A. No. 510/2018) (Earlier Appeal No. 5/2018 (WZ)	Nacimenta Sequeira Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Devidas Pangam, Adv. for Applicant Mr. Parikshit Sawant, Adv. Ms. Ruchira Gupta, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for R-2 & 3
19.	Appeal No. 52/2018 (M.A. No. 511/2018 & M.A. No. 512/2018) (Earlier Appeal No. 6/2018 (WZ)	Budhavant Banaulikar & Ors. Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Devidas Pangam, Adv. for Applicant Mr. Parikshit Sawant, Adv. Ms. Ruchira Gupta, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for R-2 & 3
20.	Appeal No. 53/2018 (M.A. No. 522/2018 M.A. No. 523/2018 & M.A. No. 584/2018)	Naresh Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Appellant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Ankit Verma, Adv. for R-2 to 6 Ms. Deep Shikha Bharati, Adv. for MoEF
21.	Original Application No. 57/2018	Aryavart Foundation Vs. Gujarat Pollution Control Board & Ors.	Dr. Surender Singh Hooda & Mr. Jitendar Singh, Adv. for Applicant Mr. Dhruv Pal, Adv. for Gujarat Pollution Control Board Mr. M. S. Kalra, Adv.
22.	Original Application No. 81/2018	Raghunath Singh Vs. Union of India & Ors.	Mr. Sandeep Mishra, Ms. Isha Arora, Adv. for Applicant Mr. B. V. Niren, Adv. for R-2 Mr. Keshav Mohan, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 to 8 Mr. Balendu Shekhar, Adv. for CPCB Mr. P. N. Puri, Adv. for R-9 Mr. Rajeev Aggarwal, Adv. for R-10

23.	Original Application No. 123/2018	Tribunal on its own Motion Vs. State of Uttarakhand & Ors.	Mr. Raj Panjwani, Sr. Adv. (Amicus Curiae) Mr. Rahul Verma, AAG for State of Uttarakhand and DC Dehradun Mr. Mukesh Verma, Adv. for UEPCB Mr. Rajkumar, Adv. for CPCB
24.	Original Application No. 168/2018	Lakhan Singh Vs. State of M.P. & Ors.	Mr. Gautam Kumar, Adv. for Applicant Mr. Dhruv Pal, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Bharat Singh, Adv. for R-8
FOR HEARING			
25.	Original Application No. 791/2017 (M.A. No. 104/2018 & M.A. No. 430/2018)	Birendra Singh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Vipin Nair, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Rahul Verma, AAG for Uttarakhand Mr. Sanjay Upadhyay, Adv. for R-10 & 11 Mr. Mukesh Verma, Adv. for UEPCB Ms. Deep Shikha Bharti, Adv. for UP Mr. R. N. Singh, Adv. for CPCB Mr. B. V. Niren, Adv. for CGWA
26.	Original Application No. 28/2013 (T _{Hc}) (M.A. No. 832/2018)	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Anil Mittal, Adv.
27.	Original Application No. 407/2015	Shailesh Singh Vs. The Suryaa Hotel, New Delhi & Ors.	Mr. Preeti Singh, Adv. for Applicant Mr. Ravi Kant Chaddha, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-1 Mr. Pawan Upadhyay, Adv. for R-2 Mr. Huzefa Ahmadi, Sr. Adv. with Mr. Ninad Laud, Adv. for R-3 Mr. B. V. Niren, Adv. for R-4 Mr. Narender Pal Singh, Adv. for R-7 Mr. Raj Kumar, Adv. for R-8 Dr. Abhishek Atrey, Advs. for MoEF Ms. Sakshi Popli, Adv. for DJB & NDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD
28.	Original Application No. 266/2016 (M.A. No. 456/2016 & M.A. No. 875/2018)	Rajasthan Textile Hand Processor Vs. Rajasthan State Pollution Control Board	Mr. Dinesh Jindal for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 5 Mr. Rajkumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. Mr. Sanyat Lodha, Adv. for Applicant in M.A. No. 875/2018
29.	Original Application No. 680/2017 (M.A. No. 1335/2017)	Rajpal Vs. Mines and Geology Department, Govt. of Haryana & Ors.	Mr. Shanmuga Patro, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 6 Ms. Ritwika Nanda, Adv. for R-7 Mr. Manoj Chauhan, Adv. for R-8 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB

30.	Original Application No. 121/2018	M/s Pawan Dyeing Vs. Central Ground Water Authority (CGWA) & Ors.	Mr. Vivek Gupta, Adv. for Applicant Mr. B.V. Niren, Adv. for R-1 Mr. Bhanwar Pal Singh Jadon, Adv. for R-2 Mr. Pradeep Misra, Adv. for UPPCB Mr. A. K. Prasad, Adv. for CGWA
31.	Original Application No. 126/2018	M/s Shri Krishna Art and Dyeing Vs. Central Ground Water Authority & Ors.	Mr. Vivek Gupta, Adv. for Applicant Mr. B.V. Niren, Adv. for R-1
32.	Original Application No. 127/2018	M/s H. B. Dyeing Vs. Central Ground Water Authority & Ors.	Mr. Vivek Gupta, Adv. for Applicant Mr. B.V. Niren, Adv. for R-1
33.	Original Application No. 128/2018	M/s Vinay Dyeing & Washing Vs. Central Ground Water Authority & Ors.	Mr. Vivek Gupta, Adv. for Applicant Mr. B.V. Niren, Adv. for R-1

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